NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 28.11.2017 AT 10.30 AM $\,$

CP(IB) No. 261/7/HDB/2017
Kakatiya Engineering Equipment Private Limited
ASREC (India) Limited
Kakatiya Engineering Equipment Private Limited
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Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Counsel for Respondent(s):

	Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard Mr.D.V.A.S.Ravi Prasad, learned counsel for the Petitioner and he submits that be will serve personal notice to the Respondent. Post the case on 07.12.2017.

Member (Judicial)